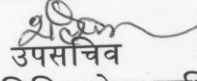


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 11.07.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.A.A.Bhansali, Advocate	S.B.Civil Misc.Appeal No.543/2014,Dharendra Kumar Kothari / Smt.Himanshi @ Sweety	Mr.Rakesh Arora	Mr.Amit Mehta

CAUSE LIST 12.07.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Sanjeev Johari , Advocate	S.B.Criminal Misc.Pet.No.906/2016 ,P rem Chand V/s State & Ors.	Mr.Ramesh Purohit , N.K.Gujar, Arvind Choudhary	Mr.Rajendra Charan – For-R-2
2	Shri Jitendra Maheshwari, Advocate	D.B.Civil Special Appeal (Writ) No.327/2016,LRs of Karam Bakash V/s State of Raj & Ors.	Dr.RDSS Kharlia	Mr.H.S.Sidhu


 उपसचिव
 राज.राज्य विधिक सेवा प्राधिकरण ,
 जोधपुर

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